

Court-II

**In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

R.P. No. 8 of 2016 in O.P. No. 1 of 2015

Dated : 15th July, 2016

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

In the Matter of:

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

BSES Yamuna Power Ltd.

.... Review Petitioner/Intervener

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malvika Prasad

Counsel for the Respondent(s) : Mr. Pradeep Misra/DERC

ORDER

Issue notice to the Respondents on the said Review Petition, requiring them to file objections within 3 weeks' and rejoinder, if any, be filed, within two weeks, thereafter.

Post this Review Petition for hearing on **27th Sept, 2016**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

kt/jp